

CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, KOLKATA



O.A/350/539/2020

Date of Order: 05.03.2021

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member  
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

RUKSANA BEGUM

--Applicant

-vs-

M/O LABOUR

--Respondents



For The Applicant(s): NONE

For The Respondent(s): NONE

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the applicant despite repeated calls.

Therefore, we presume that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)  
Member (A)

(Bidisha Banerjee)  
Member (J)

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